

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(Fifth Lok Sabha)

FORTY-SEVENTH REPORT

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Forty-seventh Report.

2. The Committee met on the 19th November, 1974 for—

I. Classification and allocation of time for discussion of Bills (*vide* appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Allocation of time to the Resolution at item No. 2 set down in the List of Business for Friday, the 22nd November, 1974.

Classification and allocation of time to Bills

3. The Members-in-charge of the Bills were invited to attend the sitting. Shri Narain Chand Parashar attended.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills referred to in the Appendix be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolution

5. The Member who had tabled the resolution was invited to attend the sitting. He did not attend.

6. The Committee recommend 2 hours for the resolution regarding revocation of Emergency.

Recommendations

7. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) the allocation of time to resolution, as shown in paragraph 6 above, be agreed to by the House.

NEW DELHI;
November 19, 1974
Kartika 28, 1896 (Saka)

G. G. SWELL,
Chairman,
Committee on Private Members'
Bills and Resolutions.

Adopted with amendment

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Oil-seeds and Edible Oils Production Bill, 1974 by Shri Madhu Limaye.	98 of 1974	B	2 hours
2.	The Constitution (Amendment) Bill, 1974 (Substitution of article 17) by Shri Khemchandbhai Chevde.	92 of 1974	B	2 hours
3.	The Constitution (Amendment) Bill, 1974 (Amendment of article 366 and insertion of new article 371F) by Shri Narain Chand Parashar.	98 of 1974	B	2 hours
4.	The Constitution (Amendment) Bill, 1974 (Amendment of articles 56 and 156) by Shri Madhu Limaye	101 of 1974	B	2 hours
5.	The Constitution (Amendment) Bill, 1974 (Amendment of articles 75 and 164) by Shri Madhu Limaye	100 of 1974	B	2 hours